

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) No, Sir. There is no proposal to setup any more State Agricultural Universities in the country. However, the Government is considering the possibility of setting up a Central Agricultural University in the North Eastern Hill Region.

(b) The location of the Central Agricultural University in the North Eastern Hill Region has not yet been decided.

(c) A draft Project proposal set-up a Central Agricultural University in the North Eastern Hill Region, for consideration by the various Government agencies, is under preparation.

#### Deterioration in Quality of Soft Drinks in Delhi

854. SHRI ZULFIQUAR ALI KHAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that the quality of Campa Cola and other coloured drinks of soft variety in Delhi has gone down considerably in the recent past; and

(b) if so, remedial measures taken by Government to ensure manufacture of good quality aerated water especially by units situated in Delhi ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). Analysis of samples carried out in the Food Analysis Laboratory of the Department of Food during 1984-85 does not indicate deterioration

in the general quality of Campa Cola and other aerated drinks being sold in Delhi. Samples of the various soft drinks are taken and analysed from time to time and appropriate action taken wherever necessary to ensure that the products conform to the standards laid down.

[Translation]

#### Subsidy for Installation of Tube-Wells

855. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are giving subsidy for installing tube-wells for irrigation;

(b) if so, the percentage of subsidy being given to different categories of peasants; and

(c) the time taken in granting subsidy from the date of sanction of loan by a bank and the start of irrigation work from the tube-wells ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir. Subsidy is given to Small and Marginal Farmers for minor irrigation works like installation of tube-wells under the Centrally Sponsored scheme of assistance to small and marginal farmers for increasing agricultural production.

(b) Subsidy is being provided on IRD pattern to different categories of peasants as indicated below :

Category of peasants

Subsidy admissible

(i) Small Farmers

25% subject to a ceiling of Rs. 3,000 (Rs. 4,000 in case of DPAP areas).

(ii) Marginal Farmers

33½% subject to a ceiling of Rs. 3,000 (Rs. 4,000 in case of DPAP areas).

(iii) Scheduled Tribe Farmers

50% subject to a ceiling of Rs. 5,000.

(c) Government of India and State Governments are taking all possible steps for immediate release of subsidy soon after the loan is sanctioned by the Banks. State Governments have been advised to give preference in providing electricity connections to Small and Marginal Farmers for commissioning of the Tubewells.

[English]

**ESI Payments to the Employees of  
M/s. Bhaskar Textile Mill Ltd.,  
Jharsuguda (Orissa)**

**856. SHRI HANNAN MOLLAH :  
SHRI ANANDA PATHAK :**

Will the Minister of LABOUR be pleased to state :

(a) whether about 3000 workers of Bhaskar Textile Mills Ltd. Jharsuguda (Orissa) are jobless due to lockout of this mill since 2 October, 1982;

(b) whether these workers have applied for ESI payments from the Employees State Insurance Corporation, Jharsuguda;

(c) whether the Employees State Insurance Corporation is refusing to make the payments;

(d) if so, the reason for non-payment; and

(e) whether Government are taking steps to settle the claims of workers of Bhaskar Textile Mills in view of their unemployment ?

**THE MINISTER OF STATE OF THE  
MINISTRY OF LABOUR (SHRI T.  
ANJIAH) : (a) Yes, Sir.**

(b) Yes, Sir. Some of the insured workers had applied for payment of cash benefits.

(c) and (d). The insured workers who were eligible for cash benefits on the basis of contributions paid before the lockout have been paid the benefits admissible to them. The workers who were not eligible for cash benefit due to non-fulfilment of the contributory condition have not been paid the benefits claimed by them.

(e) A few cases where the workers have claimed Extended Sickness Benefit for specified long term diseases on the basis of their previous contributions are under examination and will be paid, if admissible.

#### **Data on Rural and Urban Employment**

858. SHRI N. DENNIS: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under the consideration of Government for compilation of data on rural and urban unemployment so as to evolve a new strategy for increasing employment;

(b) whether Government have planned for evolving/drawing up model programmes for employment creation;

(c) if so, the details in this regard ?

**THE MINISTER OF STATE OF THE  
MINISTRY OF LABOUR (SHRI T.  
ANJIAH) : (a) No, Sir.**

(b) and (c). The Approach Paper to the Seventh Five Year Plan (1985-90) states that the generation of gainful employment through integration of the sectoral production plans with employment plans and enlargement of on-going employment programmes under a National Employment Programme to cover specific target groups will be emphasized in the Seventh Plan. Employment Schemes will aim at the creation of durable assets, skill formation and generation of permanent and continuing employment with progressively increasing income levels. In addition, the schemes will continue to promote self-employment in economically viable activities, backed up by the requisite training, credit, marketing and organisational linkages.

#### **Shortage of Vanaspati**

859. SHRI C. D. GAMIT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there has been shortage of vanaspati due to non-availability of oil;

(b) whether vanaspati and palm oil is being packed in 4 kg. tins and smaller packages are not available; and